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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.504/KB/2017

**Present:**

**Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Scrapes (India) -Versus-Balaji Paper & Newsprint Pvt.Ltd.		
Under Section		8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Abhishek Sekdar Operational Abhishek Sekdar  
Advocate Creditor 08/12/17

1) Anuj Singh (Advocate)  
 2) Ritoban Sarker (Advocate)  
 3) Ashok Kumar Singh (Advocate)  
 4) Komal Toshniwal (Advocate)  
 5) Anishek Das (Advocate)  
 6) ~~Adreeka Pandey, Adv. for financial creditor~~ TRED

For  
Corporate  
Debtor .

K. Toshniwal  
8/12/17

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor are present.

In compliance of the direction dated 15/11/2017 operational creditor has filed supplementary affidavit and the Ld. Counsel for the corporate debtor has submitted that no further rejoinder is needed.

List on 03/01/2018 for admission.

8d

(Jinan K.R.)  
Member (J)

(Chairman) ~~Chairman~~ (J)

~~(Chairman) ~~Chairman~~ (J)~~